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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 26/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/35/2018
NAME OF THE PETITIONER(S) : P.M.Gurudas & 1 ors
NAME OF THE RESPONDENT(S) : Hote Guru Pvt Ltd & 6 Ors
UNDER SECTION : 241/242

S.No.	Name (in Capitals)	Represented by	Signature
1.	FOR LENCORP LEGAL J.DHINESH KUMARAN (COUNSEL FOR PETITIONERS)		J. Dhinesh Kumar
2.	B. SARATH BABU	For Respondent	B. Sarath Babu
3.	RASASEKHAR V.K.		

ORDER

Counsels for both the parties are present. Counsel for the Respondents prayed for time for filing Vakalath. The Counsel for the Respondents is directed to file reply by next date of hearing. Put up on **26.10.2018 at 10.30 A.M.**

Ch. Mohd Sharief Tariq
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)